



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Original Application No. 364 of 2004

364

of 200

Applicant (s) Braikuntha Nath Basu Respondent (s) Union of India vs.

Advocate for Applicant (s) Mr. P.K. Pathi Advocate for Respondent(s).....

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>IP.O. of 65012 filed. For Registration. on court memo</p> <p>DR</p> <p>DR 21/6/04</p> <p>DR 21/6/04</p> <p>DR 21/6/04</p> <p>For Admonitory — Copy served.</p> <p>DR 21/6/04</p>	<p>REGISTERED</p> <p>DR 21/6/04</p> <p>Order dated 21.6.04</p> <p>The learned Counsel of the applicant states that he has filed a representation dated 18.6.2004 against the impugn order of transfer, which is still pending consideration of the respondents. He, therefore, seeks permission to withdraw</p>

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Copy of order of 21st May
issued to the counsel
for both sides.

Very
S. C.

22/6/04

The present O.T., which
is allowed. The O.T. is
dismissed as withdrawn.
S/o A.K. Bose, learned
Senior Counsel ^{also} present and learned.

Ch. B. N. Ganguly
Member (Chairman.)

Ch. B. N. Ganguly
Member (Secy.)
21/6/04